NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

others

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K.S. Ravichanduan Pcs? S. Manjula Devi M. K. Preetha for KSR XLO.

Counsel for Respondents

2) Adv. Mohom Pulickkay, ?
Adv. Morrayamon Ploty For Petitioner (

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has submitted the reply to the arguments of the Respondents and also submitted list of the case law cited. Counsel for the Respondent submitted that time is required to make some clarification in relation to the reply arguments made by the Counsel for the Petitioner. At request time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk